

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.75/(MAH)/2017  
CA No.


CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE PARTIES: M/s. PersonalFN Insurance Service Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
75	JINAL MANKAME	AUTHORISED SIGNATORY	

**ORDER**

**CP No.75/14(1)/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. Petition is admitted. Queries have been raised. Duly noted by the Learned Representative. The Learned Representative to answer all the queries on the next date of hearing.
3. Adjourned to **31.03.2017** to be heard finally.

sd/-

**M.K. Shrawat**  
**Member (Judicial)**

Dated: **24.03.2017**